

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.12.2021 (THURSDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 413 of 2021 <b>(PH)</b>	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav-R2
2.	Comp. App. (AT) (Ins) No.15 of 2021 <b>(PH)</b>	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Sidhath Barua Praful Jindal-R1

### **For Orders**

3.	Comp. App. (AT) (Ins)No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar
4.	Comp. App. (AT) (Ins) No. 240 of 2020	Empathy Infra & Engineering Pvt. Ltd. Vs. Bhuleswar Steel & Alloys Pvt. Ltd.	Kanupriya Tiwari	Sanjay Bhatt
5.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2

### **For Admission (Fresh Case)**

6.	Competition App. (AT) No. 18 of 2021	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	
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### **For Admission (After Notice)**

7.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	Aniketh Nair Naushad Engineer-R1 Aditya Pimple-R12,14 Suprna SrivastavaR16 Atul Sharma-R17 Bishwajit Dubey
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**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
<b>9.</b>	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt. Ltd. Vs. GRG Estates Pvt. Ltd.  <b>With</b>	Ayushmaan Bhutani	
<b>10.</b>	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	
<b>11.</b>	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
<b>12.</b>	Comp. App. (AT) (Ins) No. 435 of 2021	Muktar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	Anushree Kapadia- R1 Anup Kr. Singh-R2
<b>13.</b>	Comp. App. (AT) (Ins) No. 631 of 2021	MAKP Developers Pvt. Ltd. Vs. Niraj Kumar Agrawal  <b>With</b>	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
<b>14.</b>	Comp. App. (AT) (Ins) No. 638 of 2021	Ruchira Poddar & Anr. Vs. Niraj Kumar Agrawal	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
<b>15.</b>	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain Arpit Dwivedi
<b>16.</b>	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat-R2,4

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By order of Hon'ble Chairperson  
-sd/-  
Registrar